Korva and Birhor tribals in Chhattisgarh

1271. SHRI RANVIJAY SINGH JUDEV: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether condition of tribals specially Korvas and Birhors in Chhattisgarh in Jashpur, Sarguja and Korba districts is bad;

(b) whether previously Government had given special package for Korva tribals which was later discontinued; and

(c) what the Central Government will do for their upliftment?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) No, Sir.

(b) and (c) For the development of Pahari Korva, the Government of Chhattisgarh has set up "Pahari Korva Vikas Abhikaran" (Pahari Korba Development Agency). Further, the Ministry of Tribal Affairs has been implementing a 100% Central Sector Scheme namely "Development of Particularly Vulnerable Tribal Group" for overall development of Particularly Vulnerable Tribal Groups (PVTGs) in the country, including the PVTGs in Chhattisgarh. Under the Scheme, Ministry provides 100% financial assistance through State Governments for activities including housing, land distribution and land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy or other innovative activities for the comprehensive socio-economic development of PVTGs.

Employment scheme for Scheduled Tribes

†1272. DR. SANJAY SINH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the population of Scheduled Tribes in the country including the State of Assam as per the Census 2011;

(b) the names of the employment schemes being run for the welfare of the Scheduled Tribes;

(c) the year-wise number of persons of the Scheduled Tribes in the State of Assam, who benefited from these schemes in the last three years; and

(d) whether there is any proposal for any special project for the Scheduled Tribe- dominated area of the North-Eastern Region including Assam?

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† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The population of Scheduled Tribes in the country including the State of Assam as per the Census 2011 is 104545716.

(b) and (c) The Ministry of Tribal Affairs administers two special area programmes, namely, (i) Special Central Assistance (SCA) to Tribal Sub Plan (TSP) and (ii) Grants under Article 275 (1) of the Constitution wherein funds are provided to State Governments. Under these programmes this Ministry supplements the State Tribal Sub Plan as an additive for undertaking various tribal development initiatives and for raising the level of administration in Scheduled Areas with an aim to boost the economic and social status of tribal people. This Ministry has also launched a new Central Sector Scheme 'Van Bandhu Kalyan Yojana (VKY)' during 2014-15. The VKY has been adopted as a strategic process to ensure effective utilization of available financial resources under Tribal Sub-Plan (TSP). Under SCA to TSP, grants-in-aid are released for Skill Development Programmes, Dairy Development, Poultry, Fisheries and other livelihood activities apart from other activities. The grants-in-aid is released to State Governments, including Assam, based on the proposals received from the respective State Governments. The formulation of proposal for tribal development under the above mentioned three programmes and implementation thereof is the responsibility of concerned State Governments. Data of beneficiaries are also maintained by concerned State Governments.

Ministry of Tribal Affairs also administers a scheme of Vocational Training in Tribal Areas to develop the skills of the Scheduled Tribe (ST) youth for a variety of jobs as well as self-employment and to improve their socio-economic condition by enhancing their income. The scheme covers all the States and Union Territories. The number of beneficiaries under the Scheme of Vocational Training in Tribal Areas in the State of Assam from 2012-13 to 2015-16 are given below:

Year	No. of ST Beneficiaries
2012-13	1000
2013-14	2000
2014-15	1000
2015-16	Nil (As on 07.12.2015)

The Ministry of Rural Development is implementing two major employment programmes *i.e.* Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and National Rural Livelihood Mission (NRLM) in the rural areas of the country including Assam. The total person-days worked by Scheduled Tribes for

the last 3 years in the State of Assam are as under:

Year	Total Person-Days worked by Scheduled Tribe in Assam
2012-13	65,36,958 (20.82%)
2013-14	48,29,482 (16.18%)
2014-15	31,96,888 (15.16%)

Source: Ministry of Rural Development.

As informed by the Ministry of Rural Development, the Government has decided to set up one Rural Self Employment Training Institute [RSETI] in each District of the country. As on date, 21 RSETIs are functioning in the State of Assam. The number of Scheduled Tribe candidates benefitted, *i.e.* who obtained training through these 21 RSETIs for the last 3 years are as under:

Year	Total Scheduled Tribe candidates trained
2012-13	1485
2013-14	2431
2014-15	3519

Source: Ministry of Rural Development.

Ministry of Micro, Small and Medium Enterprises has been implementing various schemes and programmes for promotion of Micro, Small and Medium Enterprise (MSMEs) at all India level covering Scheduled Tribe dominated area of North-Eastern Region (NER) including Assam. The major schemes/programmes include Prime Minister's Employment Generation Programme (PMEGP), a scheme for Promoting Innovation, Rural Industry and Entrepreneurship, Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, National Manufacturing Competitiveness Programme, Cluster Development Programme, Marketing Development Assistance, Skill Development Programmes, International Cooperation Scheme, etc. Number of persons of STs in the State of Assam who have benefited from PMEGP Scheme in the last three years and current year is given below:

Year	Units belonging to STs assisted in Assam	Estimated employment generated
2012-13	1589	5097
2013-14	1670	5575
2014-15	912	3648
2015-16#	414	1656

Data up to 30th October, 2015.
Source: Ministry of Micro, Small and Medium Enterprises.

As informed by the Government of Assam, the employment schemes for welfare of STs, funded by the Government of India includes, Family Oriented Income Generation (F.O.I.G.) Schemes under SCA to TSP. The year-wise number of ST beneficiaries in Assam since 2012-13 to 2015-16 under these schemes are as follows:

Year	No. of ST Beneficiaries under F.O.I.G Schemes under SCA to TSP
2012-13	46740
2013-14	2000
2014-15	20000
2015-16	NIL*

*No sanction released so far.

(d) As of now there is no proposal for any special project for the Scheduled Tribe dominated area of the North-Eastern Region including Assam.

Chargesheet in Commonwealth Games

1273. SHRI DILIPBHAI PANDYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of scams that have been traced by CBI in the Commonwealth Games till date;

(b) whether CBI has been able to file chargesheets against the involved persons in these scams; and

(c) if not, the details of difficulties being faced by the CBI to reach its conclusions in the Commonwealth Games scams?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The Central Bureau of Investigation (CBI) has informed that it has registered 33 cases, (19 Regular Cases and 14 Preliminary Enquiries Cases) in respect of irregularities/corruption in Procurement Contracts, Construction related issues, Recruitment of personnel, Consultancy/Services, Misuse of facilities, Ticketing and acquisition of Disproportionate Assets in the Commonwealth Games, 2010.

(b) As per the information furnished by CBI, chargesheets have been filed in 08 Regular Cases against 44 accused (including public servants) and 11 firms.

(c) The difficulties faced by the CBI during investigation of cases related to CWG, 2010 are as under :-